

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION No. 90 OF 2021 (SZ)

IN THE MATTER OF:

Naveen Kumar Jalagam,
Telangana

....

Applicant(s)

Versus

State of Telangana & Others

....

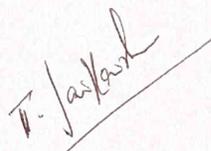
Respondent(s)

REPORT OF THE TELANGANA STATE POLLUTION CONTROL BOARD (R2)

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Place: Hyderabad
Date: 07-11-2023.


Counsel for 2nd Respondent

REPORT DATED 06-11-2023 OF THE TELANGANA STATE POLLUTION CONTROL BOARD (RESPONDENT NO.2) IN OA NO. 90 OF 2021 FILED BY SRI.JALAGAM NAVEEN KUMAR AGAINST THE POLLUTION PROBLEMS OF PARBOILED RICE MILLS LOCATED IN KOMARABANDA (V), KODAD (M), SURYAPET DISTRICT.

It is to submit that Sri.Jalagam Naveen Kumar, Komarabanda (V), Kodad (M), Suryapet District has filed OA No. 90 of 2021 in the Hon'ble National Green Tribunal (NGT), Southern Zone, Chennai against the pollution problems caused by parboiled rice mills (11 Nos) located in the area.

The TSPCB has submitted latest status report dated 19.07.2023 before the Hon'ble NGT (**Annexure - I**).

The Hon'ble NGT has reviewed the matter on 29.09.2023 and directed the Telangana State Pollution Control Board to produce any guidelines already in existence for the Parboiled Rice activity. The matter is posted for hearing on 09.11.2023.

In this regard, the following is submitted:

1. The Respondent Board vide Circular Memo dated: 06.02.1999 issued guidelines for Parboiled Rice activity (**Annexure - II**).
2. The details of the guidelines are herewith submitted as below:

Storage of Husk	Husk is to be stored in a closed shed only.
Emission Standards	The air pollution control equipment shall be installed to meet the standards prescribed (SPM-115.mg/Nm ³)
Effluent Standards	The wastewater shall be treated to meet the standards prescribed by the MoE&F, GOI to dispose on land within the premises of the industry.
Solid Waste	Boiler ash shall be stored in a separate closed shed in one of the corners of the site away from habitation and roads until its final disposal to brick manufacturers.
<ul style="list-style-type: none"> ➤ The new units shall be located at least 0.5 km away from human habitation i.e. boundary of the village/town etc. ➤ The new units shall not be located in the catchment area of drinking water source. ➤ Area of Land requirement for new plants: 	

Plant: Ac. 0.5 and ETP: Ac.0.5.

To utilize 10 KLD of wastewater, Ac.1.0 of land is required:

For a plant of 25 TPD capacity, 30 KLD of wastewater will be generated as such about 4 acres of land is required (Plant: Ac. 0.5, ETP: Ac.0.5 and area required of land application of treated wastewater: Ac 3.0)

3. The industries carrying above activities have to provide / implement following control measure for minimizing and controlling pollution:

S.No	Nature of pollution	Control Measures
1	Water pollution	Effluent Treatment Plant (ETP)
2	Air Pollution	Air Pollution Control Equipments (APCEs)
	a. Emissions from chimney	viz., Cyclone dust collector/Mechanical dust collector/Multi cyclone dust collector/Bag filter
	b. Ash handling	Closed Ash Shed
	c. Husk handling	Closed Husk Shed

4. The status of the Respondent Rice mills regarding providing / implement control measure for minimizing and controlling pollution are as given below:

S. No.	Name & Address of the industry	Effluent Treatment Plant (ETP) Provided (Yes/No)	Air Pollution Control Equipments (APCEs) installed to the boilers.
1	M/s. Raja Rajeshwara Parboiled Rice Industries & Exports Ltd., Sy.No. 185/5, Komarabanda (V), Kodad (M), Suryapet District (R4)	ETP consisting of Collection cum Equalization tank, Aeration tank & Settling tank.	4 TPH Boiler provided with Dust bunkers followed by Cyclone dust collector as APCE.
2	M/s. Sri Venkateshwara Rice Industries Pvt Ltd, Sy.No.242/4, Komarabanda (V), Kodad (M), Suryapet District (R5)	ETP consisting of Collection cum primary settling tank, Diffused aeration tank and Secondary settling tank.	12 TPH Boiler provided with Multi Cyclone Dust Collectors followed by Wet scrubber as APCE.
3	M/s. Laxmi Ganesh Parboiled Rice Industries, Sy. No. 230/1A, Komarabanda (V), Kodad (M), Suryapet District (R6)	ETP consisting of Collection cum equalization tank, Diffused aeration tank, Settling tank, Filter feed tank, Multi media filter and Sludge drying beds.	2.5 TPH Boiler provided with Dust bunker followed by Wet scrubber as APCE.
4	M/s. APR Rice Industry, Sy.No.242 & 243, Komarabanda (V), Kodad	ETP consisting of Collection cum equalization tank,	3 TPH Boiler provided with Mechanical Dust

S. No.	Name & Address of the industry	Effluent Treatment Plant (ETP) Provided (Yes/No)	Air Pollution Control Equipments (APCEs) installed to the boilers.
	(M), Suryapet District (R7)	Diffused aeration tank, Settling tank, Filter feed tank, Multi media filter and Sludge drying beds.	Collector & Cyclone dust collector followed by Wet Scrubber as APCE.
5	M/s. Sri Bhuvaneshwari Parboiled Modern Rice Mill, Sy.No. 230/1A & 230/2, Komarabanda (V), Kodad (M), Suryapet District (R8)	ETP consisting of Collection cum equalization tank, Settling tanks, Diffused aeration tank and Secondary settling tank.	2.5 TPH Boiler provided with Mechanical Dust Collector followed by Wet scrubber as APCE.
6	M/s. Raja Rajeswari Parboiled Rice Industries, Sy. No. 193/1, Komarabanda (V), Kodad (M), Suryapet District (R9)	NA (It's a steam rice mill)	2.5 TPH Boiler provided with Mechanical Dust Collector followed by Cyclone Dust Collector as APCE.
7	M/s. Sri Kanaka mahalaxmi Parboiled Rice Mill, Sy.No.185/2, 185/3, 185/4 & 185/5 Komarabanda (V), Kodad (M), Suryapet District (R10)	SICK The industry is sick since more than 2 years and not in operation.	
8	M/s. Sri Padmalaya Parboiled Rice Industry is located at Sy.No. 232, Komarabanda (V), Kodad (M), Suryapet District (R11)	ETP consisting of Collection cum equalization tank, Settling tanks, Diffused aeration tank and Secondary settling tank.	2 TPH Boiler provided with Mechanical Dust Collector as APCE.
9	M/s. Sri Raghavendra Swamy Parboiled Rice Industry, Sy.No. 234/1 & 242/4, Komarabanda, Kodad (V&M), Suryapet District (R12)	NA (It's a steam rice mill)	3 TPH Boiler provided with Mechanical Dust Collector as APCE.
10	M/s. Sri Venkata Lakshmi Parboiled Rice Mill, Sy. No. 243, Komarabanda (V), Kodad (M), Suryapet District (R13)	ETP consisting of Collection cum equalization tank, Diffused aeration tank, Settling tank, Filter feed tank, Multi media filter and Sludge drying beds.	3 TPH Boiler provided with Cyclone Dust Collector followed by Wet scrubber as APCE.
11	M/s. Sri Venkataramana Parboiled Modern Rice Mill, Sy No. 230/1A & 230/2, Komarabanda (V), Kodad (M), Suryapet District (R14)	ETP consisting of Collection cum equalization tank, Diffused aeration tank, Settling tanks, Filter feed tank, Multi media filter.	2 TPH Boiler provided with Mechanical Dust Collector followed by Wet scrubber as APCE.
Note: All above operating industries have provided closed sheds for storage of ash and husk.			

It is submitted that the Board will monitor the industries regularly for the compliance of conditions / directions issued to control water & air pollution.

Place: Nalgonda.

Date: 06-11-2023.



ENVIRONMENTAL ENGINEER
ENVIRONMENTAL ENGINEER
T.S. Pollution Control Board,
Regional Office, Nalgonda.

REPORT DATED 19-07-2023 OF THE TELANGANA STATE POLLUTION CONTROL BOARD (RESPONDENT NO.2) IN OA NO. 90 OF 2021 FILED BY SRI.JALAGAM NAVEEN KUMAR AGAINST THE POLLUTION PROBLEMS OF PARBOILED RICE MILLS LOCATED IN KOMARABANDA (V), KODAD (M), SURYAPET DISTRICT.

It is to submit that Sri.Jalagam Naveen Kumar, Komarabanda (V), Kodad (M), Suryapet District has filed OA No. 90 of 2021 in the Hon'ble National Green Tribunal (NGT), Southern Zone, Chennai against the pollution problems caused by parboiled rice mills (11 Nos) located in the area.

The TSPCB has submitted status report dated 25.04.2023 before the Hon'ble NGT (**Annexure - I**).

The Hon'ble NGT has reviewed the matter on 23.05.2023 and posted the matter on 25.07.2023.

In this regard, the following is submitted:

1. In the above matter, 11 Nos are respondent industries, out of which 8 are Parboiled Rice Mills, 2 are Steam Rice Mills and 1 is sick parboiled industry. The details are enclosed as **Annexure – II**.
2. The all 10 Nos operating respondent industries are having valid Consent for Operation (CFO) orders of the Board. The details are enclosed as **Annexure – III**.

3. Nature of activities:

Parboiled Activity:

The parboiled activity consists of Pre-cleaning of paddy → Soaking of paddy → Drying → Milling (includes Dehusking, Husk separation, polishing).

Raw Rice Milling Activity:

The Raw Rice Milling activity consists of Pre-cleaning of paddy → Milling (includes Dehusking, Husk separation, polishing).

Steam Rice Activity:

The steam rice activity consists of Pre-cleaning of paddy → Steaming of paddy → Drying → Milling (includes Dehusking, Husk separation, polishing).

4. Pollution potential from activities:

Parboiled Activity:

The major source of water pollution is due to generation of wastewater from soaking tanks. The major source of air pollution is emissions from chimney attached to the boiler, ash and husk handling.

Raw Rice Milling Activity:

No waste water is generated from the activity, except from domestic sources. The major source of air pollution is from husk handling.

Steam Rice Activity:

No waste water is generated from the activity, except from domestic sources and boiler blowdown. The major source of air pollution is emissions from chimney attached to the boiler, ash and husk handling.

5. The industries carrying above activities have to provide / implement following control measure for minimizing and controlling pollution:

S.No	Nature of pollution	Control Measures
1	Water pollution	Effluent Treatment Plant (ETP)
2	Air Pollution	Air Pollution Control Equipments (APCEs)
	a. Emissions from chimney	viz., Cyclone dust collector/Mechanical dust collector/Multi cyclone dust collector/Bag filter
	b. Ash handling	Closed Ash Shed
	c. Husk handling	Closed Husk Shed

6. The status of the Respondent Rice mills regarding providing / implement control measure for minimizing and controlling pollution are as given below:

S. No.	Name & Address of the industry	Effluent Treatment Plant (ETP) Provided (Yes/No)	Air Pollution Control Equipments (APCEs) installed to the boilers.
1	M/s. Raja Rajeshwara Parboiled Rice Industries & Exports Ltd., Sy.No. 185/5, Komarabanda (V), Kodad (M), Suryapet District (R4)	ETP consisting of Collection cum Equalization tank, Aeration tank & Settling tank.	4 TPH Boiler provided with Dust bunkers followed by Cyclone dust collector as APCE.
2	M/s. Sri Venkateshwara Rice Industries Pvt Ltd, Sy.No.242/4, Komara banda (V), Kodad (M), Suryapet District (R5)	ETP consisting of Collection cum primary settling tank, Diffused aeration tank and Secondary settling tank.	12 TPH Boiler provided with Multi Cyclone Dust Collectors followed by Wet scrubber as APCE.
3	M/s. Laxmi Ganesh Parboiled Rice Industries, Sy. No. 230/1A, Komarabanda (V), Kodad (M), Suryapet District (R6)	ETP consisting of Collection cum equalization tank, Diffused aeration tank, Settling tank, Filter feed tank, Multi media filter	2.5 TPH Boiler provided with Dust bunker followed by Wet scrubber as APCE.

S. No.	Name & Address of the industry	Effluent Treatment Plant (ETP) Provided (Yes/No)	Air Pollution Control Equipments (APCEs) installed to the boilers.
		and Sludge drying beds.	
4	M/s. APR Rice Industry, Sy.No.242 & 243, Komarabanda (V), Kodad (M), Suryapet District (R7)	ETP consisting of Collection cum equalization tank, Diffused aeration tank, Settling tank, Filter feed tank, Multi media filter and Sludge drying beds.	3 TPH Boiler provided with Mechanical Dust Collector & Cyclone dust collector followed by Wet Scrubber as APCE.
5	M/s. Sri Bhuvaneshwari Parboiled Modern Rice Mill, Sy.No. 230/1A & 230/2, Komarabanda (V), Kodad (M), Suryapet District (R8)	ETP consisting of Collection cum equalization tank, Settling tanks, Diffused aeration tank and Secondary settling tank.	2.5 TPH Boiler provided with Mechanical Dust Collector followed by Wet scrubber as APCE.
6	M/s. Raja Rajeswari Parboiled Rice Industries, Sy. No. 193/1, Komarabanda (V), Kodad (M), Suryapet District (R9)	NA (It's a steam rice mill)	2.5 TPH Boiler provided with Mechanical Dust Collector followed by Cyclone Dust Collector as APCE.
7	M/s. Sri Kanaka mahalaxmi Parboiled Rice Mill, Sy.No.185/2, 185/3, 185/4 & 185/5 Komarabanda (V), Kodad (M), Suryapet District (R10)	SICK The industry is sick since more than 2 years and not in operation.	
8	M/s. Sri Padmalaya Parboiled Rice Industry is located at Sy.No. 232, Komarabanda (V), Kodad (M), Suryapet District (R11)	ETP consisting of Collection cum equalization tank, Settling tanks, Diffused aeration tank and Secondary settling tank.	2 TPH Boiler provided with Mechanical Dust Collector as APCE.
9	M/s. Sri Raghavendra Swamy Parboiled Rice Industry, Sy.No. 234/1 & 242/4, Komarabanda, Kodad (V&M), Suryapet District (R12)	NA (It's a steam rice mill)	3 TPH Boiler provided with Mechanical Dust Collector as APCE.
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11	M/s. Sri Venkataramana Parboiled Modern Rice Mill, Sy No. 230/1A & 230/2, Komarabanda (V), Kodad (M), Suryapet	ETP consisting of Collection cum equalization tank, Diffused aeration tank, Settling tanks, Filter feed	2 TPH Boiler provided with Mechanical Dust Collector followed by Wet scrubber as APCE.

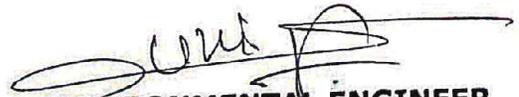
S. No.	Name & Address of the industry	Effluent Treatment Plant (ETP) Provided (Yes/No)	Air Pollution Control Equipments (APCEs) installed to the boilers.
	District (R14)	tank, Multi media filter.	
Note: All above operating industries have provided closed sheds for storage of ash and husk.			

7. Earlier, the Board has reviewed the above 10 operating responding industries on 27.02.2023. As these industries are operating only raw rice milling activity, these industries were informed that the consents would be amended accordingly. However, the representatives of the industries stated that the industries are carrying out only raw rice milling activity, they may restart parboiled rice milling activity any time as per the orders received from the Civil Supplies Department of the State Government. Further, they informed that the industries have all the systems to carryout parboiled rice activity including pollution control equipments. They informed that they would give an undertaking stating that the prior intimation will be given to the Board before starting the parboiled activity.
8. Accordingly, the industries have submitted an undertaking to the Board on 02.03.2023 stating that they will give prior intimation before starting the parboiled activity (**Annexures -IV to XIII**).
9. As per the information obtained from the Kodad Rice Millers Association, they proposed to start the parboiled activity in the 1st week of August. The Board will carryout monitoring of boiler emissions and ETP as an when these industries start parboiled activity.

It is submitted that the Board will monitor the industries regularly for the compliance of conditions / directions issued to control water & air pollution.

Place: Nalgonda.

Date: 19-07-2023.


ENVIRONMENTAL ENGINEER

ENVIRONMENTAL ENGINEER
T.S. Pollution Control Board,
Regional Office, Nalgonda.

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ANNEXURE-II



A.P. POLLUTION CONTROL BOARD
2ND FLOOR , HUDA COMPLEX, MAITRIVANAM, S.R.NAGAR, HYDERABAD - 500038

Circular Memo No:12/PCB/CFE/Board Meet/96-4157 **Date : 06.02.99**

Sub : PCB – CFE – Guidelines for Parboiled Rice Mills – Communicated – Reg.
Ref : Minutes of 90th Board Meeting held on 12-01-99.

In the 90th Board Meeting held on 12-01-99, the Board Vide Resolution No.1236 had approved the siting guidelines for setting up Parboiled Rice Mills in our State. A copy of the guidelines approved by the Board are enclosed for implementation.

The Board had felt that if new technologies like sequencing batch reactor , extended aeration etc., are installed by the proponent, the ETP requirements may be scaled down appropriately.

All the E.E.s at the Regional Offices are here by directed to follow the guidelines and opinion of the Board while processing the applications of entrepreneurs.

AP
 for MEMBER SECRETARY

- To
- 1) All the E.E.s at Regional Offices.
 - 2) JCEE – I, JCEE – II, SEEs at Board Office , Hyderabad for information.

CC P E.E. R/o Kurnool

*SEE I
 M. H. C. in
 guidelines
 file
 6/19/99*



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GUIDELINES FOR PARBOILED RICE

1) CATEGORY - I Plat form (Solar drying) drying system:-

CATEGORY - II Elevator type (forced drying) system:-

a) Generally boiling will be done in one shift in case of Cat- I and two shifts in case of Cat - II.

b) Boiling capacity varies between 10 - 25 T/day

c) The effluent quantity varies between 15 - 30 m³/day

2) Storage of Husk:

Husk has to be stored in a closed shed only.

3) Emission Standards:

The air pollution control equipment shall be installed to meet the standards prescribed by MOE&F, GOI.

4) Effluent Standards:

The wastewater shall be treated to meet the standards prescribed by the MOE&F, GOI to dispose on land within the premises of the industry.

5) Solid Waste:

Boiler ash shall be stored in a separate closed shed in one of the corners of the site away from habitation and roads until its final disposal.

The ash generated shall be disposed into secured landfill or sold in the market for manufacture of bricks etc.

The ETP sludge shall be disposed into a secured landfill.

6) Area of land:-

- i) Built up area \approx 1/2 acre
- ii) E.T.P. \approx 1/2 acre
- iii) To utilise 10 KL of wastewater 1 Acre of land is required.

For a plant of 25 TPD capacity 30 KLD of wastewater will be generated as such about 3 acres of land is required.

iv) To develop 10 mts w... unit around the plant about 2.5 acres of land is required. Hence total area of land required to set up a plant is as follows.

Capacity TPD	Effluent discharge m ³ /day	Area of land required for land application, acres	Total acres
10	15	1.5	2.5
15	20	2.0	3.0
20	25	2.5	3.5
25	30	3.0	4.0

Note:- For the units who have adopted forced drying system, 1/2 acre land may be deducted from the total area of land mentioned above.

7) General:

- a) The new units shall be located at least 1/2 km away from human habitation i.e., boundary of the village / town etc.,
- b) The new units shall not be located in the catchment area of drinking water source.

[Handwritten signature]
11/1/99
AEE

[Handwritten signature]
2/1/99
S.E. (CFC)

[Handwritten signature]
M.S.

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

(Through Video Conference)

Original Application No. 90 of 2021 (SZ)

IN THE MATTER OF:

Naveen Kumar Jalagam,
Telangana.

... Applicant(s)

Versus

State of Telangana and Ors.

... Respondent(s)

Date of hearing: 29.09.2023.

CORAM:

HON'BLE Smt. JUSTICE PUSHPA SATHYANARAYANA, JUDICIAL MEMBER
HON'BLE Dr. SATYAGOPAL KORLAPATI, EXPERT MEMBER

For Applicant(s): Mr. G. Stanly Hebzon Singh.

For Respondent(s): Mrs. Renuka Devi represented
Mrs. H. Yasmeen Ali for R1 & R3.
Ms. Dayana represented
Mr. T. Sai Krishnan for R2.
Mr. Muralidhar Reddy for R4 to R9, R11 to R14.

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ORDER

1. After hearing the learned counsels for some time, we direct the Telangana State Pollution Control Board to produce any guidelines already in existence for the Parboiled Rice activity. If not, on what basis the Consent for Operation (CFOs) are issued. The conditions imposed in the CFO may also be treated as guidelines for the future.
2. The Telangana State Pollution Control Board to join hands with the Central Pollution Control Board and formulate the guidelines for the Parboiled Industry, if it is not already there and apply the same for the industries before issuing the CFO.
3. To get a detailed report in the lines referred above, post the matter on 09.11.2023.

Sd/-
Smt. Justice Pushpa Sathyanarayana, JM

Sd/-
Dr. Satyagopal Korlapati, EM

O.A. No.90/2021 (SZ),
29th September, 2023.AD.